

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 71 of 2015 & IA NO.107 & 108 of 2015
AND
Appeal No.68 of 2015 & IA No.103 & 104 of 2015

Dated: 07th July, 2015

Appeal No. 71 of 2015 & IA NO.107 & 108 of 2015

In the matter of :

M/s. Sai Regency Power Corporation Pvt Ltd., ...Appellant(s)
Versus
Tamilnadu Generation and Distribution Corporation Ltd. & Anr. ...Respondent(s)

Appeal No.68 of 2015 & IA No.103 & 104 of 2015

In the matter of :

M/s. Indus Power Ltd., ...Appellant(s)
Versus
Tamilnadu Generation and Distribution Corporation Ltd. & Anr. ...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on 25.08.2015.

COURT MASTER